

Arrest of Chinese with maps and arms in Leh region

2220. SHRI DEVENDER GOUD T.: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that three Chinese have been arrested in Leh with maps and arms;

(b) whether it is also a fact that Chinese army intruded into the Indian territory and stole camera and arms from our jawans;

(c) if so, what are the reasons that such incidents are happening frequently; and

(d) the preventive measures the Ministry is taking/proposes to take to prevent recurrence of such instances?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) Three Chinese civilians were apprehended in June, 2013 in border area of Ladakh along with few political maps of China, a sword and a knife.

(b) to (d) There is no commonly delineated Line of Actual Control (LAC) between India and China. There are areas along the border where India and China have differing perceptions of the LAC and as such both sides undertake patrolling upto their respective perceptions of the LAC. An unserviceable camera installed on our side of LAC in Eastern Ladakh was removed by PLA on 17th June, 2013. As per the established mechanism, a protest on the incident was lodged with PLA in a Delegation Level Flag Meeting on 19th June, 2013 and the camera was returned by the Chinese side on 3rd July, 2013. There has been no incident of stealing of arms from our Army jawans.

Government is fully seized of the security needs of the country. The areas along Line of Actual Control are being kept under surveillance by regular patrolling and other means.

Delay in completion of military development projects

†2221. SHRI NARESH AGRAWAL: Will the Minister of DEFENCE be pleased to state:

(a) whether there has been any delay in completion of military development projects including the project of Light Combat Aircraft (LCA);

†Original notice of the question was received in Hindi.

(b) if so, the details thereof and the initially proposed completion dates of these projects; and

(c) the reasons for delay in the said projects?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) and (b) The following are major ongoing projects of Defence Research and Development Organisation (DRDO) lagging behind schedule:

Project	Probable Date of Completion (PDC)	
	Original	Revised
Light Combat Aircraft (LCA), Phase-II	December, 2008	December, 2015
Naval Light Combat Aircraft (LCA, Navy), Phase-I	March, 2010	December, 2014
Aero-engine Kaveri	December, 1996	December, 2009#
Airborne Early Warning and Control (AEW&C) System	October, 2011	March, 2014
Long Range Surface-to-Air Missile (LR-SAM)	May, 2011	December, 2015
Air-to-Air Missile, Astra	August, 2012	December, 2016

PDC has been further extended within the sanctioned cost and scope.

(c) The following are some of the reasons for delay in completion of the above projects:

- Ab-initio development of the state-of-the-art technologies.
- Technical/technological complexities.
- Non-availability of infrastructure/test facilities in the country.
- Non-availability of critical components/equipment/materials in the country and denial of technologies by the technologically advanced countries.
- Failure of some of the components during trials/testing.
- Increase in the scope of work during developmental phase.

Higher fees in Sainik Schools

2222. SHRI K.N. BALAGOPAL: Will the Minister of DEFENCE be pleased to state: